

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-206/2013/12064 /A

From:- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,

Smti. Suchandra Bhattacharjee,  
Principal Judge, Family Court,  
Dhubri.

Dated Guwahati, the 6<sup>th</sup> December, 2024

Sub:- **Casual leave .**

Ref:- Your letter No. FC.XII-2/2023/368/E dated 19.12.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **half day casual leave on 19.12.2024 (2<sup>nd</sup> half)**. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-206/2013/ 12065 /A, dated , 06-01-2025**

Copy forwarded to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**